

ITEM NO.19 Court 4 (Video Conferencing) SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.14520/2021

(Arising out of impugned final judgment and order dated 27-08-2021 in WP No.16670/2021 passed by the High Court of Judicature at Madras)

THE CONTROLLER OF EXAMINATIONS EXAMINATION SECTION, ALL INDIA INSTITUTE OF MEDICAL SCIENCES Petitioner(s)

VERSUS

LAKSHMANAN SENTHIL KUMAR & ANR. Respondent(s)

(With appln.(s) for I.R. and IA No.117723/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 20-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Dushyant Parashar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Dushyant Parashar, counsel appearing on behalf of the petitioner submits that the attention of the Single Judge of the High Court of Judicature at Madras has been specifically drawn to the pendency of proceedings before

this Court in SLP(C) Diary No 48213 of 2018 in which an order has been passed on 11 March 2019 issuing notice and staying the order of the Central Information Commission dated 20 July 2015 (against which a writ petition and the LPA were dismissed by the High Court of Delhi).

- 2 The issue in the present case pertains to whether a candidate who has appeared at the on-line entrance examination for admission to the post graduate course conducted by the All India Institute of Medical Sciences which is an institution of national importance would be entitled to inspection of the answer sheets and to revaluation when such a provision does not exist in the applicable regulations.
- 3 Issue notice, returnable in four weeks.
- 4 Dasti, in addition, is permitted.
- 5 Pending further orders, there shall be a stay of the operation of the impugned order of the Single Judge dated 27 August 2021 and a stay of further proceedings in Writ Petition No 16670 of 2021 and WMP No 17655 of 2021.
- 6 Tag with SLP(C) 48213 of 2018.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master